

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/90(KB)2023
RST.A (IBC)/2(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	M/S. DIPY ENTERPRISE VS AKANSHA MEDICARE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Surya Prasad Chattopadhyay, Adv.] For the Operational Creditor
Mr. Arjun Samanta, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present.
2. The matter stands adjourned to **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**